

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 254
TO BE ANSWERED ON 21.07.2023

SALARY OF ANGANWADI WORKERS

254. SHRI SANTOSH PANDEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the amount paid as salary to the Anganwadi Workers (AWWs) by the Union Government, State-wise;
- (b) whether there is any State-wise variation in the salary paid to the AWWs;
- (c) if so, the details thereof, State/UT-wise; and
- (d) the details of the share paid by the Union Government for periodic increase in the salary of AWWs?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): Under the scheme guidelines for 'Mission Saksham Anganwadi and Poshan 2.0', Anganwadi Workers (AWWs) are honorary workers and are paid a monthly honorarium as decided by the Government from time to time. On 01.10.2018, Government of India had enhanced the honorarium of AWWs at main-AWCs from ₹3,000/- to ₹ 4,500/- per month; AWWs at mini- AWCs from ₹ 2,250/- to ₹ 3,500/- per month; AWHs from ₹1,500/- to ₹2,250/- per month. Performance linked incentive of ₹250/- per month is paid to AWHs and @ ₹500/- per month to AWWs. In addition, States/UTs are also paying additional monetary incentives/ honorarium to these functionaries from their own resources.
